

National Capital Region

7952. SHRI RAM SINGH YADAV: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the progress made so far in regard to the National Capital Region Project;

(b) the funds set apart for the project;

(c) whether implementation of the project will be stepped up in view of the alarming rise of population in Delhi; and

(d) if so, the target for completion of the project?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARA-IN SINGH): (a) After the NCR Plan was approved by the Government, certain investments were made in the towns of Meerut, Gurgaon, Alwar, Sonapat and Hapur during the last few years. In all about Rs. 28 crores have been invested with a view to augment the infrastucture, the shelter components, other facilities and urban amenities.

(b) A provision of Rs. 10 crores has been made in the Sixth Five-Year Plan, out of which Rs. 2 crores has been allocated for the current year 1981-82.

(c) Yes, Sir.

(d) The proposal is to prepare a new perspective plan for the National Capital Region upto the year 2001. As several projects covering a large number of towns and cities are likely to be included apart from major trans- port links, both by rail and roads in the NCR plan, it is not possible to give a target for its completion.

Decline in School Enrolment

7953. SHRI P. K. KODILAN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that there has been a marked decline in school

enrolment according to a survey re- port of the National Council of Edu- cational Research for 1978;

(b) if so, the details thereof; and

(c) what measures are proposed to be taken to improve the position?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) No, Sir.

(b) and (c). Do not arise.

Barring the House owning Govern- ment Employees of Government Ac- commodation

7954. SHRI K. A. RAJAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the non-allottee Cen- tral Government employees Associa- tion has urged the Government that the Government Employees owning houses be barred from getting Gov- ernment accommodation; and

(b) if so, the details thereof and Government reaction thereto?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARA- IN SINGH): (a) Yes, Sir.

(b) The Association has urged that the house owning Government em- ployees may be declared in-eligible for Government accommodation. De- cision to make the house owning Gov- ernment employees eligible for Gov- ernment accommodation has been taken, keeping in view the hardship faced by the employees and also the recommendations of the National Council (JCM). There is no proposal to re-consider the decision.

Duplication of Research Work

7955. SHRI N. SELVARAJU: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether there is much duplica- tion in the research works and project

work thesis carried by the Post-Graduate students in Engineering Colleges;

(b) whether there should be annual publication of research work and project work thesis by the U.G.C. and the Universities to avoid this duplication; and

(c) whether Government propose to issue necessary instructions to the U.G.C. and the Universities in this regard?"

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) No, Sir. There is no evidence of such duplication at a significant level. However, the possibility of some duplication is not ruled out.

(b) and (c). The Review Committee on Post-Graduate Education and Research in its report submitted to the Government in June, 1980, has suggested that a national level R&D Newsletter like the Employment News should be published regularly giving information on research projects at Master's Doctoral and Post-Doctoral levels for the benefit of Post-Graduate institutions, R&D organisations and industry.

Statement

[Quantities of Paddy and Wheat procured directly by the Food Corporation of India State-wise during 1980-81 Kharif/Rabi Marketing Season upto February, 1981.

(Figures in '000 tonnes)

State/Union Territory	Paddy	Wheat
1. Andhra Pradesh	5.6	..
2. Assam	13.6	..
3. Haryana	221.0	221.4
4. Himachal Pradesh	0.5	0.2
5. Madhya Pradesh	30.6	Neg.
6. Manipur	Neg.	..
7. Punjab	1788.0	1611.9
8. Rajasthan	6.8	17.0
9. Tamil Nadu	10.2	..

The U.G.C. Panel on Engineering Education has also recently proposed that a directory of research projects funded by agencies like U.G.C., DRDO, Department of Space, Electronics Commission, C.S.I.R., etc. may be got prepared.

These recommendations are being processed.

Procurement of Paddy and Wheat by Food Corporation of India

7956. SHRI SUDHIR GIRI: Will the Minister of AGRICULTURE be pleased to state:

(a) the total quantity of paddy purchased by the Food Corporation of India upto February, 1981, State-wise; and

(b) the total quantity of wheat purchased by the Food Corporation of India upto February, 1981, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (b). A Statement is attached.